

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 1083 of 2015

Dated: 29th October, 2015

In the matter of:-

M/s Sanwariya Gas Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **8.01.2016.**

COURT MASTER